

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1679
ANSWERED ON:09.12.1999
SAFETY NORMS
Y.S. VIVEKANANDA REDDY

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways have so far failed to maintain safety norms in the country;
- (b) whether Indian Railways almost at par with other leading railways of the world in technical standards;
- (c) whether the Railways could not complete the track circuit network throughout the country in spite of circuiting of all the points and crossings are almost complete;
- (d) if so, the main reasons for not completing all the points and crossings which often give rise to accidents; and
- (e) the time by which the Government are taking a decision to complete the track circuit network throughout the country with a view to maintain safety norms ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) No, Sir.

(b) No, Sir. Indian Railways is not at par with developed countries of the World mainly due to non-availability of adequate funds and non-availability of indigenous state of art technology.

(c) A great thrust has been given to provision of track circuiting on Indian Railways after Firozabad train accident in 1995. About 600 stations per year are being equipped with various types of track circuiting. As a result track circuiting from Fouling Mark to Fouling Mark i.e. on the berthing portion of track at stations has already been completed on A, B, & C routes on Indian Railways. Track Circuiting of the complete station yards including points and crossing is being provided on a programmed basis on priority within the constraint of resources.

(d) Non availability of adequate funds together with non-availability of insulated points and crossing sleepers is the major constraint. However, within the overall constraints, track circuiting of points and crossing has been prioritised route-wise.

(e) Complete track circuiting at stations on A, B, C, D Spl. and E Spl. routes of Indian Railways is planned to be provided by year 2005 subject to availability of funds.